

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 14879 /
III-6-3/2023 (Virtual Courts)

Bilaspur, dated 09 November, 2023

The Chief Judicial Magistrate (CJM), Raipur is directed to work as Judge of the **Virtual Court in addition to his own work** for hearing of traffic challan cases of District – Raipur.

BY ORDER OF HON'BLE THE HIGH COURT


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
09.11.2023

Endt. No. 14880 / Checker
III-6-3/2023 (Virtual Courts)

Bilaspur, dated 09 November, 2023

Copy forwarded to-

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.

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- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs, Department, Mantralaya, Atal Nagar, Nava Raipur, for information.
- 20) The District and Sessions Judge, Raipur for information & necessary action.
- 21) The District and Sessions Judges Balod/Balodabazar-Bhatapara/Balrampur-Ramanujganj/Bastar (Jagdapur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada)/ Durg/Dhamtari/ Janjgir-Champa/Jashpur/ Kabhirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/Rajnandgaon/Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker) for information.

- 22) Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur, for information.
- 23) The Additional Registrar (Judicial/Administration/ D.E.& E./Judicial), High Court of Chhattisgarh, Bilaspur, for information.
- 24) Officer-on Special Duty-cum-C.P.C., E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur, for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) The Chief Judicial Magistrate, Raipur, for information & necessary action.
- 28) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 29) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 30) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.
- 31) The Deputy controller, Government Regional Press, Khairagarh Road, Rajnandgaon, C.G. with a request to publish it in the forthcoming issue of the Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
09.11.2023